GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY LOK SABHA UNSTARRED QUESTION NO. 1410 ANSWERED ON 20.09.2020

REVIVAL OF NEWSPRINT INDUSTRIES

1410. SHRI THOMAS CHAZHIKADAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES भारी उद्योग एवं लोक उद्यम मंत्री be pleased to state:

(a) whether the Government is aware of the fact that several News Print Industries including Hindustan Newsprint Limited (HNL) under Public Sector in Kerala have become sick/under liquidation;

(b) if so, the details thereof along with their names, concerned States and number of employees in each industry, industry-wise;

(c) whether the Government has received representations for revival of these industries, if so, the steps taken by the Government for revival of these industries with specific reference to HNL, Kerala;

(d) whether there is any proposal from the State Government of Kerala to take over HNL and if so, the details thereof; and

(e) the initiatives being taken by the Government for revival of HNL, Kerala which was a former 'Navratna' company with more than 1,500 employees denied wages for the last 24 months?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

(a) to (e): Hindustan Newsprint Limited (HNL), a Central Public Sector Enterprise (CPSE) setup for manufacturing of newsprint, located in the state of Kerala, is facing the Corporate Insolvency Resolution Process (CIRP) in the National Company Law Tribunal (NCLT), Kochi bench. A Resolution Professional (RP) has been appointed by the NCLT, Kochi to look after the affairs of HNL. The RP had invited Expressions of Interest seeking Resolution Plans, the last date for which was 07.09.2020.

Further, Hindustan Paper Corporation Limited (HPC), the parent company of HNL, a CPSE located in Assam, is presently facing liquidation proceedings under the Insolvency & Bankruptcy Code (IBC), 2016 on the directions of NCLT, New Delhi and the National Company Law Appellate Tribunal (NCLAT). The Liquidator for HPC is managing the process as per provisions of law.
